

Company : Sol Infotech Pvt. Ltd. Website : www.courtkutchehry.com

#### FINANCE ACT, 2007

## 22 of 2007

[May 11, 2007]

CONTENTS

- CHAPTER 1 :- PRELIMINARY
- CHAPTER 2 :- RATES OF INCOME-TAX
- CHAPTER 3 :- DIRECT TAXES
- **CHAPTER 4 :- INDIRECT TAXES**
- CHAPTER 5 :- SERVICE TAX
- CHAPTER 6 :- SECONDARY AND HIGHER EDUCATION CESS
- CHAPTER 7 :- MISCELLANEOUS
- SCHEDULE 1 :- FIRST SCHEDULE
- SCHEDULE 2 :- SECOND SCHEDULE
- SCHEDULE 3 :- THIRD SCHEDULE
- SCHEDULE 4 :- FOURTH SCHEDULE
- SCHEDULE 5 :- FIFTH SCHEDULE
- SCHEDULE 6 :- SIXTH SCHEDULE

### FINANCE ACT, 2007

### 22 of 2007

# [May 11, 2007]

PREAMBLE An Act to give effect to thefinancial proposals of the Central Government for the financial year 2007-2008. BE it enacted by Parliament in the Fifty-eighth Year of the Republic of India as follows:--

<u>CHAPTER 1</u> PRELIMINARY CHAPTER 2 RATES OF INCOME-TAX

CHAPTER 3 DIRECT TAXES

<u>CHAPTER 4</u> INDIRECT TAXES

<u>CHAPTER 5</u> SERVICE TAX

<u>CHAPTER 6</u> SECONDARY AND HIGHER EDUCATION CESS

<u>CHAPTER 7</u> MISCELLANEOUS

SCHEDULE 1 FIRST SCHEDULE

SCHEDULE 2 SECOND SCHEDULE

SCHEDULE 3 THIRD SCHEDULE

SCHEDULE 4 FOURTH SCHEDULE

SCHEDULE 5 FIFTH SCHEDULE

SCHEDULE 6 SIXTH SCHEDULE